

NOTICE

May 11, 2020

In continuation of the Notice dated 30.04.2020 issued in supersession of the earlier Notice dated 7th April 2020, the advocates and parties-in-person are hereby informed that Benches will also be available on 12th, 14th, 19th and 21st May 2020 in addition to the dates mentioned therein. The rest of the contents of the Notice dated 30.04.2020 would stand intact.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(Rajendra Badamikar)
Registrar General